

में कोविड को मैनेज किया और मोदी जी के मार्गदर्शन में हमने जिस तरह से काम किया, उसका नतीजा यह निकला कि जब ओमिक्रॉन वेव खत्म हुआ, तो चाहे जी20 समिट हो या वर्ल्ड इकोनॉमिक फोरम हो, जहाँ कहीं भी मुझे भारत का प्रतिनिधित्व करने का अवसर मिला, वहाँ बड़े-बड़े लोगों, बड़े-बड़े कंट्री हेड्स से जब मैं अपॉइंटमेंट लेकर मिलता था या वे मुझसे मिलते थे, तो उनका पहला सेंटेंस होता था - "Congratulations! India, you have done a good Covid management and vaccination drive." मुझे इस स्थिति में भी काम करने का अवसर मिला।

माननीय डिप्टी चेयरमैन साहब, कई बार पॉलिटिक्स होती है, लेकिन मुझे खुशी इस बात की है कि कई विषयों पर इस सम्माननीय सदन में परस्पर बहुत डीपली डिस्कशन होता है और अगर हम ध्यान से समझते हैं तो पाते हैं कि उसके तर्क में कई बार मार्मिकता भी होती है। वह चाहे सरकार के पक्ष से हो या अपोजिशन की ओर से हो, मुझे सभी को सुनने में बहुत रुचि लगती थी। मैं इस यूनिवर्सिटी में 12 ईयर्स पढ़ा हूँ, सीखा हूँ और समझा हूँ। मुझसे जितना हो सका, उतना दिया है, लेकिन मैं यहाँ से बहुत कुछ लेकर जा रहा हूँ। आप सब साथियों को मेरी ओर से हार्दिक शुभकामनाएँ, धन्यवाद।

MR. DEPUTY CHAIRMAN: Now, Messages from Lok Sabha; Secretary-General.

MESSAGES FROM LOK SABHA

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at his sitting held on 7th February, 2024, passed:

1. The Appropriation (Vote on Account) Bill, 2024,
2. The Appropriation Bill, 2024,
3. The Jammu and Kashmir Appropriation (No.2) Bill, 2024,
4. The Jammu and Kashmir Appropriation Bill, 2024; and
5. The Finance Bill, 2024

The Speaker has certified that these Bills are Money Bills within the meaning of Article 110 of the Constitution.

I lay a copy each of the said Bills on the Table.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now Papers to be laid on the Table.

I. Notifications of the Ministry of Personnel, Public Grievances and Pensions**II. Report and Accounts (2022-23) of BIBCOL, Bulandshahr and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951: -

- (1) G.S.R. 878(E)., dated the 6th December, 2023, publishing the Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2023.
- (2) G.S.R. 879(E)., dated the 6th December, 2023, publishing the Indian Administrative Service (Pay) Second Amendment Rules, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 11253/17/24]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Thirty-fourth Annual Report and Accounts of the Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL), Bulandshahr, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11254/17/24]

MR. DEPUTY CHAIRMAN: Shri Arjun Ram Meghwal; not present. Now, Ashwini Kumar Choubey.

Notifications of the Ministry of Environment, Forest and Climate Change

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate